

AIRPORT ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL  
APPEAL NO. 06 OF 2012 with  
L.A. No. 10 OF 2012

(Under Section 18(2) of the Airports Economic Authority of India Act, 2008 against the order No. 03/2012-13 dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Federation of India Airlines ... Appellant

*Versus*

AERA & Anr. (DIAL) ... Respondents

Appearances : Mr. Vikas Singh, Sr. Advocate with Mr. Amit Kapur, Ms. Poonam Verma & Mr. Varun Singh, Advocates for the Appellant.  
Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik and Ms. Rameeza Hakeem, Advocates for R-1  
Mr. C.S. Vaidyanathan, Sr. Advocate with Mr. Gopal Jain, Mr. Ankur Sood & Ms. Chitra Rentala, Advocates for R-2

ORDER

5<sup>th</sup> September, 2012

Today the matter was fixed for hearing on the interim application. It is pointed out by the parties that the reply to the Appeal has not been filed. It will be better to know the stand on the main Appeal as well while deciding about the interim order.

Shri Vaidyanathan, Senior Advocate appearing for Respondent No. 1 (DIAL) undertakes to file a reply within one week from today with a copy served on the appellant herein. The appellant, if it so chooses, would file a rejoinder to the main Appeal within one week thereof. Shri Atul Nanda, Sr. Advocate appearing for AERA also undertakes to file his reply within the time frame as granted to R-1. In that view there will be no interim orders.

The matter shall be put up for final hearing on 5<sup>th</sup> October, 2012.

(Justice V.S. Sirpurkar)  
Chairman

(Rahul Sarin)  
Member

(Pravin Tripathi)  
Member

AIRPORT ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL  
APPEAL NO. 11 OF 2012 with  
I.A. No. 11, 12 and 13 of 2012

(Under Section 18(2) of the Airports Economic Authority of India Act, 2008 against the order No. 03/2012-13 dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Lufthansa German Airlines & Ors. ... Appellants

*Versus*

AERA & Anr. (DIAL) ... Respondents

Appearances : Mr. Ramji Srinivasan, Sr. Advocate with Mr. Ramesh Vaidyanathan, Mr. Amar Dave, Ms. Meenakshi Iyer, Mr. Chirag M. Shroff, Mr. Kawaljit Singh Bhatia, Advocates for the Appellants.  
Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik and Ms. Rameeza Hakeem, Advocates for R-1  
Mr. Gopal Jain, Mr. Ankur Sood & Ms. Chitra Rentala, Advocates for R-2

ORDER

5<sup>th</sup> September, 2012

Issue Notice on the appeal as well as on the interim application. Reply be filed by the time indicated in the connected appeal (Appeal No. 06/2012).

The matter shall be put up for final hearing on 5<sup>th</sup> October, 2012

(Justice V.S. Sirpurkar)  
Chairman

(Rahul Sarin)  
Member

(Pravin Tripathi)  
Member

AIRPORT ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL  
APPEAL NO. 10 OF 2012  
L.A. No. 14 OF 2012

(Under Section 18(2) of the Airports Economic Authority of India Act, 2008 against the order No. 03/2012-13 dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Delhi International Airport Pvt. Ltd. ... Appellant

*Versus*

AERA ... Respondent

Appearances : Mr. Gopal Jain, Mr. Ankur Sood, Ms. Mrinalini Sen Gupta & Ms. Chitra Rentala, Advocates for the Appellant.  
Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik and Ms. Rameeza Hakeem, Advocates for the Respondent.

ORDER

5<sup>th</sup> September, 2012

Shri Vaidyanathan, Sr. advocate makes an oral submission to add some parties in the array of the respondent. Permission granted.

This matter shall also be taken up for hearing on 5<sup>th</sup> October, 2012 along with two other connected appeals.

(Justice V.S. Sirpurkar)  
Chairman

(Rahul Sarin)  
Member

(Pravin Tripathi)  
Member

